## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/119/2016

NAME OF THE PETITIONER(S)

: Mr. S. Suresh

NAME OF THE RESPONDENT(S)

another

: M/s Avon Institute of Modern Sciences Pvt. Ltd. &

**UNDER SECTION** 

: 397/398, 402 & 406

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

MORROLD + 101 ROMI

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En Meera for A. K. Mylamy & Associates LLP

## ORDER

Shri N Ramakrishnan, counsel for petitioner present. Ms G Meera, representing senior counsel for R1 & R2 present and prayed time for submitting final arguments stating that her senior counsel is unwell. Time extended at request. Put up on 10/3/2017 at 10.30 A.M.

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)

( K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)